

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 474  
ANSWERED ON 06/02/2024**

**PENDING WAGES UNDER MGNREGS IN ANDHRA PRADESH**

**474. SHRI LAVU SRI KRISHNA DEVARAYALU:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of pending wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Andhra Pradesh;**
- (b) if so, the details of the amount pending to be disbursed to beneficiaries in Andhra Pradesh, district-wise;**
- (c) the number of job cards issued and the number of active job cards separately under MGNREGS in Andhra Pradesh, year-wise;**
- (d) the total funds disbursed to the State from 2019;**
- (e) whether the Government is considering to provide an additional 100 days of job opportunities for differently-abled people in a household; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund release to the States is a continuous process and Central Government is committed for making funds available to States for the implementation of the Scheme.**

**Under Mahatma Gandhi NREGS, fund is released to the State and not to district. As on 31.01.2024, the total pending liabilities of wage payment in respect of State of Andhra Pradesh are Rs. 66.29 crore.**

**As per NREGASoft, an amount of Rs. 506.14 crore is pending liability for material component in current financial year 2023-24 in respect of Andhra Pradesh.**

**(c): Jobcard issued since inception and Active Jobcard as on 01.02.2024 in the State of Andhra Pradesh under Mahatma Gandhi NREGS are 67.97 lakh and 56.81 lakh respectively.**

**(d): Details of funds released to the State of Andhra Pradesh under Mahatma Gandhi NREGS during the financial years from 2019-20 to current financial year 2023-24 (as on 31.01.2024) are given below:**

<b>Financial Year</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>Central fund released to the State of Andhra Pradesh (Rs. in crore)</b>	<b>7,204.72</b>	<b>10,305.09</b>	<b>7,182.67</b>	<b>7,989.09</b>	<b>6,865.67</b>

**(e)&(f): No, Sir. However, as per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.**

**\*\*\*\*\***